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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.121/KB/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus-Starmark Dealers Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Gishnu Choudhury Advocate*
2. *Jayanta Sengupta Advocate*
3. *Aritra Basu, Advocate*

Respondents

[Signature]
18/01/2018.

1. *Mr. Sachin Haque*
2. *Mr. A. K. Upadhyay*

For Petitioner

[Signature]
18/1/18

ORDER

Ld. Counsels for the petitioner as also Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)